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gives the former a monopoly of" power and confers on them freedom for commercial exploitation of nuclear know-how, while on the latter it places restrictions which may impede peaceful development of nuclear science. Along with the partial test-ban Treaty, the nonproliferation Treaty has placed the nuclear military Powers in a position which enable them to continue with the utilization of nuclear energy for military purposes while telling others: "Thus far and no further". Despite protestations of peace and despite realization of the dangers of nuclear warfare, the supers— Powers between them have conducted 254 nuclear tests during the last eight years. The weapons now with the super-Powers are deadlier and larger in numbers. The Non-Prolifera-tion Treaty hag thus failed to arrest the growth of nuclear armaments as anticipated, either qualitatively quantitatively."

## Radio-activity in the edible salt prepared from $se_a$ water

1876. SHRI GOVINDRAO RAM-CHANDRA MHAISEKAR: Will the PRIME MINISTER be pleased to state:

- (a) whether 'Government's 'attention has been drawn to the press reports about the edible salt prepared from sea water in Bombay going radio active in minute degrees; and
- (b) if so, what remedial steps Government have taken or propose to take in this regard?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Edible sait is prepared by refining the solar evaporated crude salt. This is, therefore, radioactive because of the presence of naturally occurring radioactive potassium in it. The radioactivity observed is less than 1/10,000 of the maximum permissible limit.

(b) Government has been keeping a close watch on the radioactivity content of the solar evaporated crude

salt for the last 20 year<sub>s</sub> and there is no cause for concern in this regard.-

## Victimisation of the Officers on the

1877. SHRI L. R. NAIK: SHRI
YOGENDRA
MAKWANA:
SHRI IBRAHIM
KALANIYA: SHRI H. R.
BASAVARAJ: SHRI KRISHNA
NAND
JOSHI:

Will the Minister of (DEFENCE be pleased to state:

- (a) whether Government are aware that the management of the Hindustan Aeronautics Limited, Bangalore, is victimising the office bearers of the Hindustan Aeronou-tics Officers' Association and that the General Secretary of the Association has been deprived of promotion for the third time during a period of two years on the 12th-13th April, 1978, and that the Vice-President of the Association is being harassed in other ways;
- (b) whether Government have received any representation from the Hindustan Aeronautics Officers' Association, in this behalf; and
- (c) if so, what are the details in this regard and whether Government have ordered an enquiry into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) to (c) Hindustan Aeronautics Officers' Association Bangalore, has forwarded to Government a Memorandum alleging *inter-alia*, victimisation and harassment of office bearers and members of the Association by Hindustan Aeronautics Ltd., management.

The management of Hindustan Aeronautics Ltd. is not victimising or harassing the officers, as alleged.

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The General Secrecary of the Officers' Association could not be promoted/ selected for a higher grade as he did not come up to the prescribed standards. The management of Hindustan Aeronautics Limited is giving due consideration to the jfegjUfcnate demands of the officers of the Association and there is no need for any 'enquiry.

## Appointment of Senior General Manager (Co-ordination) in the HAL

J878. SHRI L. R. NAIK: SHRI
YOGENDRA
MAKWANA: SHRI IBRAHIM
KALANIYA: SHRI KRISHNA
NAND
JOSHI: SHRI H. R.
BASAVARAJ:

Will the Minister of DEFENCE be pleased to stated:

- (a) whether it is a fact that a new post of Senior General Manager (Co ordination) has been created and filled up in the HAL, Bangalore com plex, who reports directly to the Managing Director there; and
- (b) if so, what are the reasons for creating a new post particularly when the posts of Chief of Services in the Grade of General Manager and the Chief Administrative Manager in Grade VI, both of whom report dir ectly to the Managing Director, al ready exist there?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) Yes, Sir. The Correct designation of the post, however, is General Manager (Coordination).

(b) The post has been created with a view to reducing the number of officers reporting! directly to the .Managing Director, Bangalore Com-jplex, by bringing, all the non-finan-

cial service groups, including the Chief Administrative Manager and the Chief of Services, under a Gen eral Manager.

to Questions

## Rules for the recruitment, promotion and career development in the Hindustan Aeronautics Limited Bangalore

1879. SHRI L. R. NAIK:
SHRI H. R. BASAVARAJ:
SHRI YOGENDRA
MAKWANA: SHRI
KRISHNA NAND
JOSHI:

Will the Minister of DEFENCE be pleased to stated:

- (a) whether Government have made any rule<sub>s</sub> for the recruitment, and promotion of the officers in Grades I to VII in the Hindustan Aeronautics Limited, Bangalore;
  - (b) if so, what are the details thereof;
- (c) whether there is any proposal under Government's consideration to appoint a Study Group to go into the implementation of these rules; and
- (d) if answer to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE. IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) Does not arise.
- (d) HAL are themselves compe tent to make rules for the recruit ment and promotion of officers Grades I to VII. The Company has laid down recruitment rules for this purpose. Government are not aware instances where of any these rules have not been adhered to.